

## SCHEDULED CASTES GRANT

**\*573. Shri Thimmaiah:** Will the Minister of Home Affairs be pleased to state the total amount granted to Mysore State for the uplift of Scheduled Castes for 1953-54 and the major items under which it is to be spent?

**The Deputy Minister of Home Affairs (Shri Datar):** A statement showing the schemes approved by the Government of India for the removal of untouchability in the State of Mysore during the year 1953-54 and the ceiling fixed for each scheme is laid on the Table of the House. [See Appendix III, annexure No. 13.] Out of the total ceiling of Rs. 1,62,500 fixed for all the schemes, a sum of Rs. 81,250 has already been paid. The balance will be paid before the close of the financial year, on receipt of full details regarding the actual expenditure etc. incurred by the State Government on the various schemes including that met from their own funds.

**Shri Thimmaiah:** May I know the number of Scheduled Caste voluntary agencies that have been given grants out of the Rs. 12,500 allotted to voluntary agencies?

**Shri Datar:** Those details are not here.

**Shri Thimmaiah:** If any amount out of the Central grant is not spent by the States, will it lapse for that year or will it be passed on to the next year?

**Shri Datar:** That amount will lapse and again they will have to ask for money out of the new grant.

**Shri N. Rachiah:** May I know the nature of publicity undertaken by the Mysore Government to eradicate untouchability?

**Shri Datar:** We have not yet received those details.

**Shri Velayudhan:** May I know whether the money allotted by the Centre and directly spent by the Centre for the backward classes has lapsed this year?

**Shri Datar:** It has got to be mostly spent by the State Governments.

**Shri Velayudhan:** My question has not yet been answered.

**Shri B. S. Murthy:** May I know what steps the Government are taking to see that the amounts given to State Governments do not lapse?

**Shri Datar:** We request the State Governments to send their schemes as early as possible, we sanction the schemes and call for reports every three months.

## RECRUITMENT IN MANIPUR

**\*574. Shri Rishang Keishing:** Will the Minister of Defence be pleased to state:

(a) whether it is a fact that the Assistant Recruiting Officer, Shillong visited Manipur and the Naga Hills from 9th to 15th January 1954; and

(b) the number of youngmen interviewed and selected respectively in both the places?

**The Deputy Minister of Defence (Sardar Majithia):** (a) Yes;

(b) Interviewed 320 and selected 22.

With your permission, I would like to add that special attention is now being given to this area for recruitment purposes, and people of this area, I am sure, will take advantage of it.

**Shri Rishang Keishing:** Is it a fact that the officers who were sight-seeing there met with an accident and killed a boy?

**Sardar Majithia:** Though it does not arise out of this question; I will reply to it. They did meet with an accident.

**Shri Rishang Keishing:** May I know if Government has given compensation to the bereaved family?

**Sardar Majithia:** The car was a civilian car belonging to the Collector of that district and driven by his driver, who was also a civilian. A